

**COURT-II**  
**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(APPELLATE JURISDICTION)

**Appeal No. 165 of 2014**

**Dated :** **25<sup>th</sup> September, 2014**

**Present:** **Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Tata Power Delhi Distribution Ltd. ... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishnendu Datta  
Mr. Manish Kumar Srivastava  
Mr. Arnav Snayal

Counsel for the Respondent(s) : Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar for R-1

**ORDER**

The learned counsel for the Appellant seeks some time to file rejoinder submission. He is permitted to do so by 17.10.2014 after serving copy on the other side.

Post the matter for hearing on **5<sup>th</sup> November, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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